

**ANNUAL REPORT AND AUDITED ACCOUNTS
OR INDIAN DAIRY CORPORATION, BARODA**

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(PROF SHER SINGH)** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Dairy Corporation, Baroda, for the year 1971-72, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No LT-4911/73]

**ANNUAL REPORT ETC OF NCERT
New Delhi 1971-72 and Central In-
stitute of English and Foreign Language
Hyderabad**

**THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI
D P YADAV)** I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training New Delhi, for the year 1971-72
- (2) A copy of the Report (Hindi and English versions) of the activities of the Central Institute of English and Foreign Languages Hyderabad for the year 1970-71 along with the Audited Accounts

[Placed in Library See No LT-4912/73]

12.07 hrs

PUBLIC ACCOUNTS COMMITTEE

**FIFTY-NINTH EIGHTY-SECOND NINETY-
THIRD NINETY-FOURTH AND NINETY-
FIFTH REPORTS**

SHRI SEZHIAN (Kumbakonam) I beg to present the following Reports of the Public Accounts Committee —

- (1) Fifty-ninth Report regarding action taken by Government

on the recommendations contained in their Seventh Report relating to the Department of Food and Department of Supply.

- (2) Eighty-second Report on paragraph contained in Audit Report (Defence Services), 1970 and Report of Comptroller and Auditor General of India for the year 1969-70, Central Government (Defence Services)
- (3) Ninety-third Report on Audit Reports on the Accounts of Khadi and Village Industries Commission for the years 1964-65 to 1970-71
- (4) Ninety-fourth Report on Report of the Comptroller and Auditor General of India—Union Government (Civil) for the years 1969-70 and 1970-71 relating to Ministry of Finance
- (5) Ninety-fifth Report on Audit Reports on the Accounts of the Indian Institute of Technology New Delhi, for the years 1966-67 to 1970-71

ESTIMATES COMMITTEE

**THIRTY-NINTH FORTY-SECOND FORTY-
THIRD REPORTS AND MINUTES**

**SHRI ILADHAR KOTOKI (Now-
gong)** I beg to present the following Reports and Minutes of the Estimates Committee —

- (1) Thirty-ninth Report on the Ministry of Irrigation and Power—Power
- (2) Forty-second Report on the Ministry of Tourism and Civil Aviation (Department of Tourism)—Tourism
- (3) Forty-third Report on the Ministry of Home Affairs—Union Territory of Andaman and Nicobar Islands.

- (4) Minutes of the sittings of the Committee relating to the three Reports mentioned above.

- (5) Minutes of the sittings of the Committee relating to General Matters.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-EIGHTH REPORT AND MINUTES

SHRI AMRIT NAHATA (Barmer): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) (i) Thirty-eighth Report on Hindustan Machine Tools Limited

- (ii) Minutes of the sittings of the Committee relating to the above Report.

- (2) Minutes of the sittings of the Committee relating to—

- (i) Thirty-ninth Report on Pyrites, Phosphates and Chemical Limited.

- (ii) Procedure and Miscellaneous Matters.

- (iii) Action Taken Reports.

RAILWAY CONVENTION COMMITTEE

SIXTH REPORT AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Report and Minutes of the Railway Convention Committee:—

- (1) Sixth Report on "Rate of Dividend for 1969-70 and 1970-71 and other Ancillary Matters".

- (2) Minutes of the 5th to 38th sittings of the Committee.

12.09 hrs.

STATEMENT RE: PURCHASE OF SHARES OF SHAW WALLACE & COMPANY

MR. SPEAKER: You can lay it on the Table.

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष जी, यह तो करेक्शन के रूप में रखा गया है।

अध्यक्ष महोदय : आप बाद में पढ़ लीजियेगा।

श्री अटल बिहारी वाजपेयी : आपने अध्यक्ष जी, आधे घंटे की चर्चा की इजाजत दी थी। उस पर चर्चा हुई, मंत्री महोदय ने जवाब दिया।

अध्यक्ष महोदय : आप प्रश्न तो कर नहीं सकते, फायदा क्या ?

श्री अटल बिहारी वाजपेयी : इनके वक्तव्य पर सवाल पृष्ठों की हम को छूट जानी चाहिए। और अगर पर्सनल ऐकमट लेने का है तो फिर उसी नियम के अन्तर्गत आना चाहिए।

अध्यक्ष महोदय : आ जाइये माहव, उदा नियम के अन्दर।

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): I lay it on the Table.

Statement

While going through the cyclostyled proceedings of the Lok Sabha for 16th April, 1973 pertaining to half-an-hour discussion on purchase of shares of Shaw Wallace and Company, I was sorry to find that Shri Jyotirmoy Bosu had made certain allegations against me and two of my colleagues Shri Chavan and Shri Mirzha. I was not present in the House at that time as I am not connected with the subject; otherwise I would have refuted the allegation then and there.